

ITEM NO.45

COURT NO.13

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 234/2018

SHANTANU KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA NO.41028/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA NO.883672018 - CLARIFICATION/DIRECTION
IA NO.133637/2018 - INTERVENTION/IMPLEADMENT)

Date : 29-01-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Govind Jee, Adv.
Mr. T. Sudhakar, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Vikramjit Banerjee, ASG
Mr. P.K. Dey, Adv.
Mr. Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Osman, Adv.
Ms. Neema, Adv.
Ms. Pallavi Pratap, AOR

Mr. Atmaram N.s. Nadkarni, ASG
Ms. Nachiketa Joshi, Adv.
Ms. Kiran Suri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks before a Bench presided over by

Hon'ble Mr. Justice S.A. Bobde.

(GEETA AHUJA)
COURT MASTER (SH)

(KAILASH CHANDER)
ASSISTANT REGISTRAR